

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

CRIMINAL APPEAL NO(s). 1334 OF 2004

STATE OF M.P.

Appellant (s)

VERSUS

KEDAR YADAV

Respondent(s)

(With office report)

Date: 28/09/2006 This Appeal was called on for hearing today.

For Appellant(s)

Mr. C.D. Singh,Adv.
Mrs. Merusagar Samantaray,Adv.

For Respondent(s)

Mr. K.K. Gupta,Adv.

UPON hearing counsel the Court made the following
O R D E R

Notice to the respondent was issued in December, 2004. Appearance on behalf of respondent was filed in January, 2005. In November, 2004, Hon'ble Court has granted 4 weeks' time to file counter affidavit and 2 weeks' time was also granted by the Hon'ble Court on 14.8.2006. However, though the matter is listed before this Court twice, nobody is present for the respondent. Counter affidavit is not filed till date. List the matter before the Hon'ble Court.

(S.G. SHAH)

Registrar